

(1)

Appeal No. E/22359/2014, ST/20729/2014, ST/30823/2016, ST/31154/2016, ST/30279/2017, ST/30432/2017, ST/30699/2017, ST/30768/2017, ST/30878/2017, ST/30749/2018, ST/30448/2016

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
REGIONAL BENCH AT HYDERABAD**

Division Bench

Court – I

Excise Appeal No. 22359 of 2014

(Arising out of Order-in-Appeal No.03/2014 (H-II) CE dt.19.03.2014 passed by CCCE & ST (Appeals-II), Hyderabad)

Singareni Collieries Company Ltd.

Singareni Bhavan, Red Hills, Pb No.18,
Khairatabad, Hyderabad – 500 004

.....Appellant

VERSUS

**Commissioner of Central Excise, Customs
& Service Tax, Hyderabad - II**

LB Stadium Road, Basheerbagh,
Hyderabad, Telangana – 500 004

.....Respondent

with

Service Tax Appeal No. 20729 of 2014

(Arising out of Order-in-Original No.HYD-EXCUS-002-COM-058-13-14 dt.29.11.2013 passed by CCE & ST, Hyderabad - II)

Ramky Enviro Engineers Ltd.

TSR Towers, Rajbhavan Road,
Somajiguda, Hyderabad – 560 082

.....Appellant

VERSUS

**Commissioner of Central Excise, Customs
& Service Tax, Hyderabad - II**

LB Stadium Road, Basheerbagh,
Hyderabad, Telangana – 500 004

.....Respondent

with

Service Tax Appeal No. 30823 of 2016

(Arising out of Order-in-Original No.HYD-SVTAX-000-COM-59-15-16 dt.24.03.2016 passed by CCCE & ST, Hyderabad)

Skill Promoters

D.No.9-4-77/46, A-1, Hasmath Nagar Colony,
Tolichowki, RR District, Hyderabad – 500 008

.....Appellant

VERSUS

**Commissioner of Central Excise, Customs
& Service Tax, Hyderabad - I**

Kendriya Shulk Bhavan, L.B. Stadium Road,
Basheerbagh, Hyderabad, Telangana – 500 004

.....Respondent

(2)

Appeal No. E/22359/2014, ST/20729/2014, ST/30823/2016, ST/31154/2016, ST/30279/2017, ST/30432/2017, ST/30699/2017, ST/30768/2017, ST/30878/2017, ST/30749/2018, ST/30448/2016

with

Service Tax Appeal No. 31154 of 2016

(Arising out of Order-in-Original No.HYD-SVTAX-002-COM-016-16-17 dt.31.08.2016 passed by CCCE & ST, Hyderabad - II)

Ramky Towers Ltd.

6-3-1089/G/10 & 11, Ramky House,
Rajbhavan Road, Somajiguda, Hyderabad – 500 082

.....Appellant

VERSUS

**Commissioner of Central Excise, Customs
& Service Tax, Hyderabad - II**

Kendriya Shulk Bhavan, L.B. Stadium Road,
Basheerbagh, Hyderabad, Telangana – 500 004

.....Respondent

with

Service Tax Appeal No. 30279 of 2017

(Arising out of Order-in-Original No.HYD-SVTAX-000-COM-133-16-17 dt.29.11.2016 passed by Prl. CST, Hyderabad)

Dr. Reddy's Laboratories Ltd.

8-2-337, Road No.3, Banjara Hills,
Hyderabad, Telangana – 500 034

.....Appellant

VERSUS

**Commissioner of Service Tax,
Hyderabad - ST**

11-5-423/1/A, Sitaram Prasad Tower,
Red Hills, Hyderabad, Telangana – 500 004

.....Respondent

with

Service Tax Appeal No. 30432 of 2017

(Arising out of Order-in-Appeal No.HYD-SVTAX-000-APP-0242-16-17-ST dt.03.01.2017 passed by CST (Appeals), Hyderabad)

Ocean Sparkle Ltd.

128, First Floor, Srinagar Colony,
Hyderabad, Telangana – 500 073

.....Appellant

VERSUS

**Commissioner of Service Tax,
Hyderabad - ST**

11-5-423/1/A, Sitaram Prasad Tower,
Red Hills, Hyderabad, Telangana – 500 004

.....Respondent

(3)

Appeal No. E/22359/2014, ST/20729/2014, ST/30823/2016, ST/31154/2016, ST/30279/2017, ST/30432/2017, ST/30699/2017, ST/30768/2017, ST/30878/2017, ST/30749/2018, ST/30448/2016

with

Service Tax Appeal No. 30699 of 2017

(Arising out of Order-in-Original No.HYD-SVTAX-000-COM-160-16-17 dt.28.12.2016 passed by Prl. CST, Hyderabad)

Aditya Music (India) Pvt Ltd.

3-5-1091/7, Venkateshwara Colony,
Narayanaguda, Hyderabad – 500 029

.....Appellant

VERSUS

**Commissioner of Service Tax,
Hyderabad - ST**

11-5-423/1/A, Sitaram Prasad Tower,
Red Hills, Hyderabad, Telangana – 500 004

.....Respondent

with

Service Tax Appeal No. 30768 of 2017

(Arising out of Order-in-Original No.HYD-SVTAX-000-COM-205-16-17 dt.07.02.2017 passed by CCCE & ST, Hyderabad)

**The Accountant's General Office
Co-operative Housing Society Ltd.**

Saifabad, Hyderabad – 500 022

.....Appellant

VERSUS

**Commissioner of Service Tax,
Hyderabad - ST**

11-5-423/1/A, Sitaram Prasad Tower,
Red Hills, Hyderabad, Telangana – 500 004

.....Respondent

with

Service Tax Appeal No. 30878 of 2017

(Arising out of Order-in-Original No.HYD-SVTAX-000-COM-221-16-17 dt.24.02.2017 passed by Prl. CST, Hyderabad)

Ramky Enviro Engineers Ltd

TSR Towers, Rajbhavan Road,
Somajiguda, Hyderabad – 500 082

.....Appellant

VERSUS

**Commissioner of Central Excise, Customs
& Service Tax, Hyderabad**

11-5-423/1/A, Sitaram Prasad Tower,
Basheerbagh, Hyderabad – 500 004

.....Respondent

(4)

Appeal No. E/22359/2014, ST/20729/2014, ST/30823/2016, ST/31154/2016, ST/30279/2017, ST/30432/2017, ST/30699/2017, ST/30768/2017, ST/30878/2017, ST/30749/2018, ST/30448/2016

with

Service Tax Appeal No. 30749 of 2018

(Arising out of Order-in-Appeal No.HYD-SVTAX-RRC-APP-218-17-18 (APP-I) dt.22.03.2018 passed by CCCE & ST (Appeals-I), Hyderabad)

Raasi Associates

Flat No. 303, Vibrant Residency, Pathrika Nagar,
Madhapur, Hyderabad – 500 081

.....Appellant

VERSUS

**Commissioner of Central Tax,
Rangareddy - GST**

Posnett Bhavan, Ramkoti,
Hyderabad, Telangana – 500 001

.....Respondent

and

Service Tax Appeal No. 30448 of 2016

(Arising out of Order-in-Original No.HYD-EXCUS-002-COM-047-15-16 dt.29.02.2016 passed by CCCE & ST, Hyderabad-IV)

Apollo Hospitals Enterprises Ltd.

8-2-293/82/J-III, Phase-III,
Jubilee Hills, Hyderabad – 500 033

.....Appellant

VERSUS

**Commissioner of Customs, Central Excise
& Service Tax, Hyderabad – II**

LB Stadium Road, Basheerbagh,
Hyderabad, Telangana – 500 004

.....Respondent

Appearance

None for the Assessee.

Shri L.V. Rao, Shri A.V.L.N. Chary, Shri C. Mallikarjun Reddy, Shri N. Bhanu Kiran & Shri V.R. Pavan Kumar, Authorized Representatives for the Revenue.

Coram:

HON'BLE MR. P. VENKATA SUBBA RAO, MEMBER (TECHNICAL)

HON'BLE MR. P. DINESHA, MEMBER (JUDICIAL)

FINAL ORDER No. A/30933-30943/2020

Date of Hearing: 15.10.2020

Date of Decision: 15.10.2020

[Order per: BENCH]

1. Service Tax Appeal No. 30448 of 2016 listed on 16.10.2020 is also taken up for disposal along with these cases with the consent of both the parties.
2. Learned Departmental Representatives have submitted that in these cases the assessee applied under the Sabka Vishwas (Legacy Dispute Resolution) Scheme, 2019 and discharge certificates have been issued. Accordingly, these appeals are dismissed as deemed to have been withdrawn as per section 127(6) of the Finance Act (No.2), 2019.

(Dictated and pronounced in open court)

(P. VENKATA SUBBA RAO)
MEMBER (TECHNICAL)

(P. DINESHA)
MEMBER (JUDICIAL)